CENTRAL ADMINISTRATIVE TRIBUNAL ERNAKULAM BENCH

OA No. 241 of 1995

Monday, this the 27th day of January, 1997

CORAM

HON'BLE MR. AM SIVADAS, JUDICIAL MEMBER

- Rymon Gomas, S/o Vincent Gomas, (Telegraph Master-T (Retired), Central Telegraph Office, Cochin-16) H.No.44/1108, L.F.C. Road, Kaloor, Cochin-17
- Bertha Mary D'Cruz, W/o Bernard D'Cruz, Telegraph Master (T), Central Telegraph Office, Cochin-16, residing at D'Cruz Quarters, Cheriyakadavu, Kannamaly PO, Cochin-8
- 3. Leena Bivera, W/o A.W. Bivera,
 Telegraph Master (0), Central Telegraph
 Office, Cochin-16, residing at
 House No.17/988, Mundanveli,
 Cochin-682 507
- 4. S. Indira Devi, W/o P.R.T. Nair,
 Telegraph Master (0), Telegraph Office,
 Palarivattom, Residing at Smrithi,
 House No.34/682, Mamangalam,
 Cochin-25 .. Applicants

By Advocate Mr. MR Rajendran Nair

Versus

- 1. The Chief General Manager, Telecom, Kerala Circle, Trivan drum.
- The Union of India represented by Secretary to Government, Ministry of Communication, New Delhi.

Respondents

By Advocate Mr. MHJ David J, ACGSC

The application having been heard on 27-1-1997, the Tribunal on the same day delivered the following:

ORDER

The applicants, aggrieved by the refusal on the part of the respondents to step up their pay to the

level of the pay drawn by their junior in the category of Telegraph Master, seek to quash A-1, to declare that they are entitled to get their pay stepped up to that of their junior Krishnankutty, and to direct the respondents to step up the pay of applicants to the level of their junior Krishnankutty and to grant all consequential benefits.

- 2. Learned counsel appearing for the applicants submitted that it is suffice to permit the applicants to submit representation before the 1st respondent and to direct the 1st respondent to dispose of the same within a reasonable period, and the reliefs sought in the Original Application are not pressed.
- 3. Accordingly, the Original Application is disposed of without granting any of the reliefs prayed for but permitting the applicants to submit representation before the Chief General Manager, Telecommunications, Kerala Circle, Trivandrum (1st respondent). The applicants shall make representation before the 1st respondent within two weeks from today and the 1st respondent shall consider and dispose of the same on merits according to law within four months from the date of receipt of the representation. No costs.

Dated the 27th January, 1997

.AM SIVADAS JUDICIAL MEMBER

List of Annexure

Annexure-A1:- True copy of the Memo No.AP/10-144/94 dated 22.11.1994 issued by 1st respondent to the 2nd applicant.